## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:127 ANSWERED ON:16.11.2007 RGGVY Jena Shri Mohan;Singh Shri Chandrabhan Bhaiya

## Will the Minister of POWER be pleased to state:

- (a) the physical and financial target vis-Ã -vis achievement of the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) under the Rural Electrification Scheme, during the last three years, State-wise;
- (b) whether the progress of RGGVY is not satisfactory in electrifying all un-electrified villages identified so far in the country;
- (c) if so, the reasons therefor;
- (d) whether some State Governments have sent proposals to the Union Government under the Scheme; and
- (e) if so, the State-wise details thereof and the decision taken by the Government thereon?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) : The implementing agencies have reported that electrification works have been carried out in 65,627 villages (as on 9th November, 2007) under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) since it's launch in April 2005. State-wise and year-wise details are presented at Annex-I.

The implementing states so far have availed Rs.6155.91 crore uptill 9th November, 2007 under RGGVY. Year-wise and state-wise details are presented at Annex- II.

Year-wise targets fixed by Govt. vis-a-vis achievements of village electrification under RGGVY are given at Annex-Ill.

- (b): Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), a rural electrification programme launched by Government of India in April, 2005 has so far been progressing on the expected lines. As compared to earlier rural electrification scheme where average rate of electrification has been 3,000 villages per year, under RGGVY 9,819 unelectrified villages were electrified in 2005-06 and 28,706 unelectrified villages were electrified in 2006-07 besides intensive electrification of around 12,000 electrified villages in these two years. In 2007-08, so far 5162 unelectrified villages have been electrified and 10,063 electrified villages have been intensively electrified. Also, since the introduction of the scheme in April, 2005, 15 lakh electricity connections have been released to Below Poverty Line (BPL) households free of charge.
- (c): Some of the issues which came up during implementation were:-
- (i) Delay in receipt of Detailed Project Reports (DPRs).
- (ii) Delay in issue of tenders by state power utilities and State Government Departments due to non-acquaintance with turnkey contracts.
- (iii) Delay in forest clearance.
- (iv) Delay in land acquisition for 33/11KV sub-stations.
- (v) Limited number of good agencies able to execute turnkey jobs.
- (vi) Very high rates quoted by contracting agencies.
- (vii) Shortage of material and increased prices.
- (viii) Delays in the issue of road permit and way bills.
- (ix) Delays in taking over of physical assets created by Central Public Sector Undertakings (CPSUs) under RGGVY by state utilities.
- (x) Delays in Panchayat certificates for village electrification as per revised definition.

- (xi) Lack of awareness among villagers for taking new connections.
- (xii) Very poor upstream rural electricity infrastructure in some states.
- (xiii) Authenticated BPL lists not yet prepared by some states or delay in the preparation.
- (xiv) Refusal to waive state and local taxes on materials by some states.
- (d) & (e): Yes, Sir. 611 projects have been received by Rural Electrification Corporation for 570 districts. Projects received state-wise are at Annex-IV. The Government sanctioned 235 projects for implementation in Phase-I of the scheme taking into account the approved outlay of Rs. 5000 crore as capital subsidy for X Plan. Balance projects are proposed to be taken up in XI Plan after the approval of the competent authority.